



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 1985/2021

This the 10th day of September, 2021

(Through Video Conferencing)

Hon'ble Mr. Mohd. Jamshed, Member (A)

Vijay Goyal (age about 49 years)
W/o Sh. Parmod Kumar Singla
R/o A-13, Street No. 22
Mahendra Park, Adarsh Nagar, Delhi-110033 ... Applicant

(By Advocate : Mr. Ashutosh Kumar Pandey)

Versus

1. State of NCT of Delhi
Through
The Secretary
Finance Department
Human Resource Division (Service Matter Unit)
4th Level, A Wing, Delhi Secretariat,
IP Estate, New Delhi- 110002.
2. The Deputy Controller of Accounts (DCA)
Room No. 12 Old Secretariat,
Near Vidhan Sabha, Civil Lines,
New Delhi, Delhi 110054.
3. The DDE (NW-A)
BL Block Shalimar Bagh,
Delhi 110088
4. The HOS/Vice Principal
CGSSS, Adarsh Nagar,
Delhi – 110033. ...Respondents

(By Advocate :Mr. H.A. Khan)



O R D E R (Oral)

After arguing for some time, Mr. Ashutosh Kr. Pandey, learned counsel for the applicant seeks permission of the Tribunal to withdraw the OA with liberty to the applicant to file a better OA. Permission is accorded.

2. Accordingly, the OA is dismissed as withdrawn with liberty to the applicant to file a better OA. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

/ ankit/ sarita/